

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 23.03.2021

NOTICE

Please take notice that all the matters listed in Court-III on 24.03.2021 will be taken up at 11:00 AM.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**